

**Notification under sub-section 3 of the Essential  
Commodities Act, 1955**

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : I beg to lay on the Table a copy of the Sugar (Price Determination for 1995-96 Production) Amendment Order, 1996 (Hindi and English versions) published in Notification No. G.S.R. 209(E)/Ess. Comm. Sugar in Gazette of India dated the 14th May, 1996, under sub-section of section 3 of the Essential Commodities Act, 1955.

[Placed in Libaray. See No. LT.365/96]

**Report of the Comptroller and Auditor General of India  
on Indian Oil Corporation Ltd. etc.**

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : On behalf of Shri T.R. Balu, I beg to lay on the Table:—

(1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:—

- (i) Report of the Comptroller and Auditor General of India—Union Government (No. 20 of 1995)—(Commercial)—Indian Oil Corporation Limited (Refineries and Pipelines).

[Placed in Libaray. See No. LT.366/96]

- (ii) Report of the Comptroller and Auditor General of India—Union Government (No. 23 of 1995)—(Commercial)—Single Buoy Mooring for Export of Natural Gas Liquid and Import of Liquefied Petroleum Gas (Oil and Natural Gas Corporation Limited).

[Placed in Libaray. See No. LT.367/96]

- (iii) Report of the Comptroller and Auditor General of India—Union Government (No. 24 of 1995)—(Commercial)—Indian Oil Corporation Limited (Marketing Division and International Trade).

[Placed in Libaray. See No. LT.368/96]

- (iv) Report of the Comptroller and Auditor General of India—Union Government (No. 19 of 1995)—(Commercial)—Pricing of Petroleum product in the wake of Economic Liberalisation.

[Placed in Libaray. See No. LT.369/96]

[English]

MR. DEPUTY-SPEAKER : Shri Abdul Rehman Antulay — not present.

Shri Somnath Chatterjee — not present.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : The hon. Members are not present to lay the papers on the Table. It is not correct. Though the hon. Member belongs to my Party, I want to draw your attention to that.

SHRI P.R. DASMUNSI (Howrah) : The report of the Business Advisory Committee is very important.

12.03 ½ hrs.

[Translation]

**STANDING COMMITTEE ON AGRICULTURE**

**First, Second, Third, Fourth and Fifth Reports and  
Minutes**

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : I beg to present the following reports and the Minutes thereon (Hindi and English versions) of the Standing Committee on Agriculture:

- (1) First Report on Demands for Grants (1996-97) of the Ministry of Agriculture (Department of Agriculture & Co-operation).
- (2) Second Report on Demands for Grants (1996-97) of the Ministry of Agriculture (Department of Agricultural Research & Education).
- (3) Third Report on Demands for Grants (1996-97) of the Ministry of Agriculture (Department of Animal Husbandry and Dairying).
- (4) Fourth Report on Demands for Grants (1996-97) of the Ministry of Water Resources.
- (5) Fifth Report on Demands for Grants (1996-97) of the Ministry of Food Processing Industries.

12.04 hrs.

[English]

**BUSINESS ADVISORY COMMITTEE**

**Fourth Report**

MR. DEPUTY-SPEAKER : Now we will go back to Item No. 6.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : I beg to